

PART-III

401	Case No.:34/8/83-ALC1/2019	Party Name:INSECTICIDES INDIA LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00498/AM20/	RLA File :03/94/040/00686/AM20/	Lic.No/Date:0310833119 02.12.2019	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The case is re-listed for 05.06.2020.			

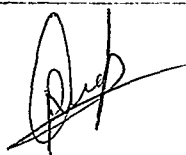
402	Case No.:35/8/83-ALC1/2019	Party Name:MANI AGRO CHEM PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00499/AM20/	RLA File :32/24/040/00086/AM20/	Lic.No/Date:3210079264 02.12.2019	Defer Date:05.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 05.06.2020.			

403	Case No.:36/8/83-ALC1/2019	Party Name:MEHTA PRINT ARTS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00500/AM20/	RLA File :05/24/040/00527/AM20/	Lic.No/Date:0510412754 03.12.2019	Defer Date:05.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 05.06.2020.			

404	Case No.:37/8/83-ALC1/2019	Party Name:MEHTA STONE CONSORTIUM	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00501/AM20/	RLA File :05/24/040/00526/AM20/	Lic.No/Date:0510412757 03.12.2019	Defer Date:05.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 05.06.2020.			

405	Case No.:38/8/83-ALC1/2019	Party Name:INDOGULF CROPS SCIENCES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00502/AM20/	RLA File :05/23/040/00322/AM20/	Lic.No/Date:0510412759 03.12.2019	Defer Date:05.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 05.06.2020.			

406	Case No.:39/8/83-ALC1/2019	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00503/AM20/	RLA File :03/95/040/00864/AM20/	Lic.No/Date:0310833195 04.12.2019	Defer Date:05.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 05.06.2020.			



407	Case No.:40/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00504/AM20/	RLA File :02/24/040/00127/AM20/	Lic.No/Date:0210209587 04.12.2019	Defer Date:05.06.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 05.06.2020.			

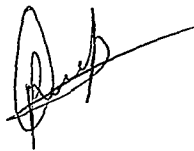
408	Case No.:41/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00505/AM20/	RLA File :02/24/040/00128/AM20/	Lic.No/Date:0210209588 04.12.2019	Defer Date:05.06.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 05.06.2020.			

409	Case No.:42/8/83-ALC1/2019	Party Name:KIM CHEMICALS LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00506/AM20/	RLA File :03/94/040/00543/AM20/	Lic.No/Date:0310833220 04.12.2019	Defer Date:05.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 05.06.2020.			

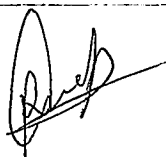
410	Case No.:43/8/83-ALC1/2019	Party Name:KANPUR PLASTIPACK LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00507/AM20/	RLA File :06/24/040/00069/AM20/	Lic.No/Date:0610039358 05.12.2019	Defer Date:05.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 05.06.2020.			

411	Case No.:44/8/83-ALC1/2019	Party Name:PLASMIX PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00508/AM20/	RLA File :07/24/040/00194/AM20/	Lic.No/Date:0710115790 05.12.2019	Defer Date:05.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 05.06.2020.			

412	Case No.:48/8/83-ALC1/2019	Party Name:HEM CORPORATION(A DIV. OF HEM CORPORATION PVT.LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00512/AM20/	RLA File :03/94/040/00661/AM20/	Lic.No/Date:0310833245 05.12.2019	Defer Date:05.06.2020
	Decision : Letter for Hard copy issued. Reminder to be issued. The case is re-listed for 05.06.2020.			



413	Case No.:49/8/83-ALC1/2019	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00513/AM20/	RLA File :03/89/040/00120/AM20/	Lic.No/Date:0310833249 05.12.2019	Defer Date:05.06.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. D/L raised by TE. Letter to be issued. The case is re-listed for 05.06.2020.				
414	Case No.:45/8/83-ALC1/2019	Party Name:CAPRI COATING SOLUTIONS	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00509/AM20/	RLA File :03/94/040/00730/AM20/	Lic.No/Date:0310833266 06.12.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				
415	Case No.:50/8/83-ALC1/2019	Party Name:SHASHI EXPORTS,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00514/AM20/	RLA File :07/24/040/00136/AM20/	Lic.No/Date:0710115799 06.12.2019	Defer Date:05.06.2020
Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.				
416	Case No.:51/8/83-ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00515/AM20/	RLA File :03/94/040/00714/AM20/	Lic.No/Date:0310833306 09.12.2019	Defer Date:05.06.2020
Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.				
417	Case No.:52/8/83-ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00516/AM20/	RLA File :03/94/040/00713/AM20/	Lic.No/Date:0310833307 09.12.2019	Defer Date:05.06.2020
Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.				
418	Case No.:53/8/83-ALC1/2019	Party Name:BRAKEWEL AUTOMOTIVE COMPONENTS(I)P.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00517/AM20/	RLA File :05/23/040/00348/AM20/	Lic.No/Date:0510412831 10.12.2019	Defer Date:05.06.2020
Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.				



419	Case No.:54/8/83-ALC1/2019	Party Name:INDOGULF CROPS SCIENCES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00518/AM20/	RLA File :05/23/040/00351/AM20/	Lic.No/Date:0510412834 10.12.2019	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

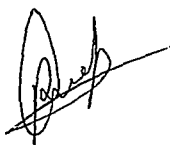
420	Case No.:55/8/83-ALC1/2019	Party Name:INDOGULF CROPS SCIENCES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00519/AM20/	RLA File :05/23/040/00352/AM20/	Lic.No/Date:0510412835 10.12.2019	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

421	Case No.:56/8/83-ALC1/2019	Party Name:DNS FINE CHEMICALS & LABORATORIES (P) LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00520/AM20/	RLA File :03/94/040/00698/AM20/	Lic.No/Date:0310833325 10.12.2019	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

422	Case No.:57/8/83-ALC1/2019	Party Name:PAREKH INDUSTRIES LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00521/AM20/	RLA File :03/95/040/00874/AM20/	Lic.No/Date:0310833327 10.12.2019	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm (with nil wastage).			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

423	Case No.:58/8/83-ALC1/2019	Party Name:RAAH HOME SOLUTIONS LLP	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00522/AM20/	RLA File :03/95/040/00898/AM20/	Lic.No/Date:0310833339 11.12.2019	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 05.06.2020.			

424	Case No.:59/8/83-ALC1/2019	Party Name:BHUKHANVALA INDUSTRIES PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00523/AM20/	RLA File :03/94/040/00744/AM20/	Lic.No/Date:0310833345 11.12.2019	Defer Date:



Decision : The committee considered the case as per agenda and decided to ratify the norms (with 1% wastage) as under:-

Export Item	Qty	Import Item	Qty
Boron Carbide Sintered Granules Vajrbor S1000276	9.072MT	Boron Carbide Crude Lumps	9.162MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

425	Case No.:60/8/83- ALC1/2019	Party Name:CHARMINAR JOINTINGS PVT LTD	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00524/AM20/	RLA File :05/23/040/00338/AM20/	Lic.No/Date:0510412856 11.12.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of DPIIT vide their U.O. dated 13.05.2020, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The minutes signed by Technical Authority have been placed at the end on this document. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

426	Case No.:69/8/83- ALC1/2019	Party Name:BMD VENTURE PRIVATE LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00533/AM20/	RLA File :13/24/040/00185/AM20/	Lic.No/Date:1310049470 11.12.2019	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 05.06.2020.			

427	Case No.:119/8/83- ALC1/2019	Party Name:RAAH HOME SOLUTIONS LLP	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00583/AM20/	RLA File :03/95/040/00895/AM20/	Lic.No/Date:0310833338 11.12.2019	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 05.06.2020.			

428	Case No.:61/8/83- ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00525/AM20/	RLA File :05/24/040/00556/AM20/	Lic.No/Date:0510412876 12.12.2019	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			



429	Case No.:62/8/83-ALC1/2019	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00526/AM20/	RLA File :03/95/040/00897/AM20/	Lic.No/Date:0310833374 12.12.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of DPIIT vide their U.O. dated 13.05.2020, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The minutes signed by Technical Authority have been placed at the end on this document. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

430	Case No.:63/8/83-ALC1/2019	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00527/AM20/	RLA File :03/95/040/00896/AM20/	Lic.No/Date:0310833375 12.12.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of DPIIT vide their U.O. dated 13.05.2020, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The minutes signed by Technical Authority have been placed at the end on this document. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

431	Case No.:64/8/83-ALC1/2019	Party Name:PRO-LIFE BIO-CHEMICAL INDUSTRIES (P) LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00528/AM20/	RLA File :03/95/040/00820/AM20/	Lic.No/Date:0310833380 12.12.2019	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

432	Case No.:65/8/83-ALC1/2019	Party Name:INDOGULF CROPS SCIENCES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00529/AM20/	RLA File :05/23/040/00357/AM20/	Lic.No/Date:0510412895 13.12.2019	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

433	Case No.:68/8/83-ALC1/2019	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00532/AM20/	RLA File :09/24/040/00457/AM20/	Lic.No/Date:0910068280 13.12.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of DPIIT vide their U.O. dated 13.05.2020, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The minutes			

signed by Technical Authority have been placed at the end on this document.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

434	Case No.:70/8/83-ALC1/2019	Party Name:SARATHI INTERNATIONAL INC.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00534/AM20/	RLA File :07/24/040/00197/AM20/	Lic.No/Date:0710115851 13.12.2019	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

435	Case No.:74/8/83-ALC1/2019	Party Name:ICPA HEALTH PRODUCTS LIMITED.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00538/AM20/	RLA File :03/94/040/00750/AM20/	Lic.No/Date:0310833420 13.12.2019	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

436	Case No.:76/8/83-ALC1/2019	Party Name:AICA LAMINATES INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00540/AM20/	RLA File :05/23/040/00071/AM20/	Lic.No/Date:0510412928 16.12.2019	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

437	Case No.:77/8/83-ALC1/2019	Party Name:UPL LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00541/AM20/	RLA File :03/95/040/00876/AM20/	Lic.No/Date:0310833437 16.12.2019	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. D/L raised by TE. Letter to be issued. The case is re-listed for 05.06.2020.			

438

Case No.:118/8/83-ALC1/2019	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
HQ File :01/83/050/00582/AM20/	RLA File :03/94/040/00695/AM20/	Lic.No/Date:0310833425 16.12.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Qty	Import Item	Qty
POUR POINT DEPRESSANT EX-9000 (50% ACTIVE)	1Kg	ALPHA PLUS C20-24 / ALPHA OLEFIN	0.220Kg
		ALPHA PLUS C24-28 / APLHA OLEFIN	0.0258Kg
		ALPHA PLUS C30+ HA / ALPHA OLEFIN	0.013Kg
		FATTY ALCOHOL C18-22	0.161Kg

		MALEIC ANHYDRIDE	0.080Kg
		TOLUENE	0.501Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

	Case No.:78/8/83-ALC1/2019	Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00542/AM20/	RLA File :03/95/040/00500/AM20/	Lic.No/Date:0310833449 17.12.2019	Defer Date:
439	Decision : The Committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of DPIIT vide their U.O. dated 13.05.2020, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The minutes signed by Technical Authority have been placed at the end on this document.			
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

	Case No.:79/8/83-ALC1/2019	Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00543/AM20/	RLA File :03/95/040/00501/AM20/	Lic.No/Date:0310833450 17.12.2019	Defer Date:
440	Decision : The Committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of DPIIT vide their U.O. dated 13.05.2020, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The minutes signed by Technical Authority have been placed at the end on this document.			
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

	Case No.:80/8/83-ALC1/2019	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
441	HQ File :01/83/050/00544/AM20/	RLA File :05/24/040/00562/AM20/	Lic.No/Date:0510412938 17.12.2019	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The case is re-listed for 05.06.2020.			

	Case No.:81/8/83-ALC1/2019	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
442	HQ File :01/83/050/00545/AM20/	RLA File :05/24/040/00567/AM20/	Lic.No/Date:0510412940 17.12.2019	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The case is re-listed for 05.06.2020.			

443	Case No.:82/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00546/AM20/	RLA File :02/24/040/00133/AM20/	Lic.No/Date:0210209613 17.12.2019	Defer Date:05.06.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 05.06.2020.			

444	Case No.:83/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00547/AM20/	RLA File :02/24/040/00134/AM20/	Lic.No/Date:0210209614 17.12.2019	Defer Date:05.06.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 05.06.2020.			

445	Case No.:84/8/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00548/AM20/	RLA File :05/24/040/00569/AM20/	Lic.No/Date:0510412945 17.12.2019	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

446	Case No.:86/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00550/AM20/	RLA File :02/24/040/00135/AM20/	Lic.No/Date:0210209615 17.12.2019	Defer Date:05.06.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 05.06.2020.			

447	Case No.:87/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00551/AM20/	RLA File :02/24/040/00136/AM20/	Lic.No/Date:0210209616 17.12.2019	Defer Date:05.06.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 05.06.2020.			

448	Case No.:85/8/83-ALC1/2019	Party Name:SUDEEP PHARMA PRIVATE LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00549/AM20/	RLA File :34/24/040/00008/AM20/	Lic.No/Date:3410045718 18.12.2019	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

449	Case No.:88/8/83-ALC1/2019	Party Name:INDOTAN CHEMICALS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00552/AM20/	RLA File :02/24/040/00141/AM20/	Lic.No/Date:0210209618 18.12.2019	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

450	Case No.:89/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00553/AM20/	RLA File :02/24/040/00137/AM20/	Lic.No/Date:0210209619 18.12.2019	Defer Date:05.06.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 05.06.2020.			

451	Case No.:90/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00554/AM20/	RLA File :02/24/040/00138/AM20/	Lic.No/Date:0210209620 18.12.2019	Defer Date:05.06.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 05.06.2020.			

452	Case No.:91/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00555/AM20/	RLA File :02/24/040/00140/AM20/	Lic.No/Date:0210209626 18.12.2019	Defer Date:05.06.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 05.06.2020.			

453	Case No.:92/8/83-ALC1/2019	Party Name:CALLISONS FLAVORS (INDIA) PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00556/AM20/	RLA File :31/83/040/00125/AM20/	Lic.No/Date:3110067632 18.12.2019	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. D/L raised by TE. Letter to be issued. The case is re-listed for 05.06.2020.			

454	Case No.:93/8/83-ALC1/2019	Party Name:R K PRODUCTS	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00557/AM20/	RLA File :06/24/040/00072/AM20/	Lic.No/Date:0610039372 19.12.2019	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

455	Case No.:94/8/83-ALC1/2019	Party Name:SUDEEP PHARMA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00558/AM20/	RLA File :34/24/040/00280/AM20/	Lic.No/Date:3410045725 19.12.2019	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			
456	Case No.:95/8/83-ALC1/2019	Party Name:ARJUNA NATURAL PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00559/AM20/	RLA File :10/24/040/00078/AM20/	Lic.No/Date:1010060352 20.12.2019	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			
457	Case No.:96/8/83-ALC1/2019	Party Name:SAMTONE INDUSTRIES	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00560/AM20/	RLA File :34/24/040/00290/AM20/	Lic.No/Date:3410045727 20.12.2019	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			
458	Case No.:97/8/83-ALC1/2019	Party Name:KWALITY CHEMICAL INDUSTRIES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00561/AM20/	RLA File :03/94/040/00786/AM20/	Lic.No/Date:0310833586 20.12.2019	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			
459	Case No.:98/8/83-ALC1/2019	Party Name:PARIMAL MANDIR ,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00562/AM20/	RLA File :07/24/040/00208/AM20/	Lic.No/Date:0710115885 20.12.2019	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			
460	Case No.:99/8/83-ALC1/2019	Party Name:PATIL PARIMALA WORKS	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00563/AM20/	RLA File :07/24/040/00189/AM20/	Lic.No/Date:0710115886 20.12.2019	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 05.06.2020.			

461	Case No.:100/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00564/AM20/	RLA File :02/24/040/00144/AM20/	Lic.No/Date:0210209639 23.12.2019	Defer Date:05.06.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H alongwith data called for as per DGFT. P.H Letter and D/L to be issued. The case is re-listed for 05.06.2020.			

462	Case No.:101/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00565/AM20/	RLA File :02/24/040/00146/AM20/	Lic.No/Date:0210209640 23.12.2019	Defer Date:05.06.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H alongwith data called for as per DGFT. P.H Letter and D/L to be issued. The case is re-listed for 05.06.2020.			

463	Case No.:102/8/83-ALC1/2019	Party Name:PADMA PERFUMERY WORKS,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00566/AM20/	RLA File :07/24/040/00184/AM20/	Lic.No/Date:0710115901 23.12.2019	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 05.06.2020.			

464	Case No.:103/8/83-ALC1/2019	Party Name:ORKAY FRAGRANCE	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00567/AM20/	RLA File :07/24/040/00221/AM20/	Lic.No/Date:0710115902 23.12.2019	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 05.06.2020.			

465	Case No.:104/8/83-ALC1/2019	Party Name:SAVITRI SUNGANDALAYA,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00568/AM20/	RLA File :07/24/040/00190/AM20/	Lic.No/Date:0710115903 23.12.2019	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 05.06.2020.			

466	Case No.:105/8/83-ALC1/2019	Party Name:CAPRI COATING SOLUTIONS	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00569/AM20/	RLA File :03/94/040/00791/AM20/	Lic.No/Date:0310833642 24.12.2019	Defer Date:

Decision : The Committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of DPIIT vide their U.O. dated 13.05.2020, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The minutes signed by Technical Authority have been placed at the end on this document.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

467	Case No.:106/8/83-ALC1/2019	Party Name:MARUTI MICA	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00570/AM20/	RLA File :24/24/040/00043/AM20/	Lic.No/Date:2410042963 24.12.2019	Defer Date:05.06.2020
Decision : Case is deferred report awaited from concerned RA. The case is relisted on 05.06.2020.				

468	Case No.:107/8/83-ALC1/2019	Party Name:CHHENNA CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00571/AM20/	RLA File :05/23/040/00368/AM20/	Lic.No/Date:0510413075 24.12.2019	Defer Date:05.06.2020
Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.				

469	Case No.:108/8/83-ALC1/2019	Party Name:BHARAT RASAYAN LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00572/AM20/	RLA File :05/23/040/00369/AM20/	Lic.No/Date:0510413076 24.12.2019	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
	Export Item	Qty	Import Item	Qty
	Lambda Cyhalothrin Technical (Purity NLT 97%)	1Kg	LAMBDA CYHALOTHRIC ACID (Z)-3-(2-chloro-3,3,3-trifluoroprop-1-enyl-2,2-dimethyl cyclopropane carboxylic acid	0.630Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

470	Case No.:109/8/83-ALC1/2019	Party Name:CAMBAY FOODPAC LLP	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00573/AM20/	RLA File :52/24/040/00055/AM20/	Lic.No/Date:5210043281 24.12.2019	Defer Date:05.06.2020
Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.				

471	Case No.:110/8/83-ALC1/2019	Party Name:GRASIM INDUSTRIES LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00574/AM20/	RLA File :34/24/040/00253/AM20/	Lic.No/Date:3410045739 24.12.2019	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

472	Case No.:112/8/83-ALC1/2019	Party Name:VADIVARHE SPECIALITY CHEMICALS LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00576/AM20/	RLA File :03/95/040/00913/AM20/	Lic.No/Date:0310833695 26.12.2019	Defer Date:
	Decision : Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			

Export Item	Qty	Import Item	Qty
DISPERSE VIOLET 26	1Kg	1,4-DIAMINOANTHRAQUINONE	0.700Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

473	Case No.:113/8/83-ALC1/2019	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00577/AM20/	RLA File :06/24/040/00075/AM20/	Lic.No/Date:0610039376 26.12.2019	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

474	Case No.:114/8/83-ALC1/2019	Party Name:MALLOW INTERNATIONAL	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00578/AM20/	RLA File :32/24/040/00096/AM20/	Lic.No/Date:3210079307 26.12.2019	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

475	Case No.:115/8/83-ALC1/2019	Party Name:PROEC ENERGY LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00579/AM20/	RLA File :05/24/040/00597/AM20/	Lic.No/Date:0510413106 26.12.2019	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing the comments. D/L raised by DPIIT. Letter to be issued. The case is re-listed for 05.06.2020.			



476

Case No.:116/8/83-ALC1/2019	Party Name:PROEC ENERGY LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
HQ File :01/83/050/00580/AM20/	RLA File :05/24/040/00598/AM20/	Lic.No/Date:0510413108 26.12.2019	Defer Date:
Decision : Decision : Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Qty	Import Item	Qty
AGGLOMERATED LIGNITE 1000 MESH	1Kg	DI HYDROGENERATED TALLOW DI METHYL AMMONIUM CHLORIDE (ACTIVE CONTENT- MIN 70%)	0.265Kg
		NONYL PHENOL (MONO NONYL PHENOL- MIN 97%)	0.05064Kg
		TALL OIL FATTY ACID (FREE FATTY ACID - MIN 95%)	0.03024Kg
		TRIETHYLENE TETRAMINE (TETA) (ASSAY, TETA, WT% - MIN 95%)	0.00734Kg
		ISO PROPYL ALCOHOL (PURITY - MIN 99%)	0.02Kg
		HUMIC POWDER (HUMIC CONTENT - MIN 50%)	0.8904Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

477	Case No.:117/8/83-ALC1/2019	Party Name:PARIKH ENTERPRISES PVT. LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00581/AM20/	RLA File :08/24/040/00307/AM20/	Lic.No/Date:0810146862 27.12.2019	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

478	Case No.:120/8/83-ALC1/2019	Party Name:PARIKH ENTERPRISES PVT. LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00584/AM20/	RLA File :08/24/040/00308/AM20/	Lic.No/Date:0810146863 27.12.2019	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

479	Case No.:121/8/83-ALC1/2019	Party Name:BAJAJ POLYBLEND PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00585/AM20/	RLA File :50/24/040/00015/AM20/	Lic.No/Date:5010002596 27.12.2019	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

480	Case No.:123/8/83-ALC1/2019	Party Name:ASTEC LIFESCIENCES LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00587/AM20/	RLA File :03/94/040/00770/AM20/	Lic.No/Date:0310833744 27.12.2019	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

481	Case No.:122/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00586/AM20/	RLA File :02/24/040/00147/AM20/	Lic.No/Date:0210209651 30.12.2019	Defer Date:05.06.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H alongwith data called for as per DGFT. P.H Letter and D/L to be issued. The case is re-listed for 05.06.2020.			

482	Case No.:124/8/83-ALC1/2019	Party Name:SERVO PACKAGING LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00588/AM20/	RLA File :02/24/040/00154/AM20/	Lic.No/Date:0210209654 30.12.2019	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms on Net to Net basis. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

483	Case No.:125/8/83-ALC1/2019	Party Name:ARCL ORGANICS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00589/AM20/	RLA File :02/24/040/00155/AM20/	Lic.No/Date:0210209655 30.12.2019	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

484	Case No.:126/8/83-ALC1/2019	Party Name:SBL COLORTECH PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00590/AM20/	RLA File :03/95/040/00941/AM20/	Lic.No/Date:0310833797 31.12.2019	Defer Date:13.05.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 13.05.2020.			

485	Case No.:127/8/83-ALC1/2019	Party Name:INTERNATIONAL TRADERS.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00591/AM20/	RLA File :03/94/040/00809/AM20/	Lic.No/Date:0310833799 31.12.2019	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms with			

	4% wastage. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			
	Case No.:128/8/83-ALC1/2019	Party Name:SPAK ORGOCHEM (INDIA) PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Rejected
486	HQ File :01/83/050/00592/AM20/	RLA File :03/95/040/00983/AM18/	Lic.No/Date:0310833800 31.12.2019	Defer Date:
	Decision : The committee considered as per agenda & decided to rejected the case. Also RA to explain how Advance Authorization issued for Chapter 15 item. Letter to be issued.			
	Case No.:129/8/83-ALC1/2019	Party Name:CALLISONS FLAVORS (INDIA) PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
487	HQ File :01/83/050/00593/AM20/	RLA File :31/83/040/00124/AM20/	Lic.No/Date:3110067644 31.12.2019	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. D/L raised by TE. Letter to be issued. The case is re-listed for 05.06.2020.			
	Case No.:130/8/83-ALC1/2019	Party Name:SRI VIJAYALAKSHMI AGARBATHI WORKS	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
488	HQ File :01/83/050/00594/AM20/	RLA File :07/24/040/00225/AM20/	Lic.No/Date:0710115962 31.12.2019	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			
	Case No.:132/8/83-ALC1/2019	Party Name:KRISHI RASAYAN EXPORTS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
489	HQ File :01/83/050/00596/AM20/	RLA File :02/24/040/00150/AM20/	Lic.No/Date:0210209658 01.01.2020	Defer Date:05.06.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 05.06.2020.			
	Case No.:133/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
490	HQ File :01/83/050/00597/AM20/	RLA File :02/24/040/00151/AM20/	Lic.No/Date:0210209659 01.01.2020	Defer Date:05.06.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 05.06.2020.			

491	Case No.:134/8/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00598/AM20/	RLA File :02/24/040/00152/AM20/	Lic.No/Date:0210209660 01.01.2020	Defer Date:05.06.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 05.06.2020.			
492	Case No.:138/8/83-ALC1/2019	Party Name:MARUTI MICA	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00602/AM20/	RLA File :24/24/040/00045/AM20/	Lic.No/Date:2410042965 01.01.2020	Defer Date:05.06.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 05.06.2020.			
493	Case No.:135/8/83-ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00599/AM20/	RLA File :03/94/040/00727/AM20/	Lic.No/Date:0310833845 02.01.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			
494	Case No.:136/8/83-ALC1/2019	Party Name:UPL LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00600/AM20/	RLA File :03/95/040/00871/AM20/	Lic.No/Date:0310833855 02.01.2020	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The Committee decided to write a letter to concerned RA for EO fulfillment status of earlier AAs issued to the firm. Letter to be issued. The case is re-listed for 05.06.2020.			
495	Case No.:137/8/83-ALC1/2019	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00601/AM20/	RLA File :03/89/040/00032/AM20/	Lic.No/Date:0310833856 02.01.2020	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The Committee decided to write a letter to concerned RA for EO fulfillment status of earlier AAs issued to the firm. Letter to be issued. The case is re-listed for 05.06.2020.			
496	Case No.:139/8/83-ALC1/2019	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00603/AM20/	RLA File :03/89/040/00031/AM20/	Lic.No/Date:0310833858 02.01.2020	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The Committee decided to write a letter to concerned RA for EO fulfillment status of earlier AAs issued to			

the firm. Letter to be issued. The case is re-listed for 05.06.2020.

497	Case No.:140/8/83-ALC1/2019	Party Name:SBL COLORTECH PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00604/AM20/	RLA File :03/95/040/00921/AM20/	Lic.No/Date:0310833871 03.01.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

498	Case No.:141/8/83-ALC1/2019	Party Name:SREE VANI PERFUMERY WORKS,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00605/AM20/	RLA File :07/24/040/00236/AM20/	Lic.No/Date:0710115973 03.01.2020	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The case is re-listed for 05.06.2020.			

499	Case No.:4/9/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00610/AM20/	RLA File :08/24/040/00226/AM20/	Lic.No/Date:0810146924 03.01.2020	Defer Date:05.06.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 05.06.2020.			

500	Case No.:142/8/83-ALC1/2019	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00606/AM20/	RLA File :03/94/040/00696/AM20/	Lic.No/Date:0310833908 06.01.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

501	Case No.:1/9/83-ALC1/2019	Party Name:KRISHI RASAYAN EXPORTS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00607/AM20/	RLA File :02/24/040/00156/AM20/	Lic.No/Date:0210209664 06.01.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

502	Case No.:2/9/83-ALC1/2019	Party Name:INSECTICIDES INDIA LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00608/AM20/	RLA File :03/94/040/00818/AM20/	Lic.No/Date:0310833943 06.01.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

503

Case No.:3/9/83-ALC1/2019	Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved	
HQ File :01/83/050/00609/AM20/	RLA File :03/95/040/00973/AM20/	Lic.No/Date:0310833957 07.01.2020	Defer Date:	
Decision : The committee considered the case as per agenda and decided to ratify the norms (with 1% wastage) as under:-				
Export Item		Qty	Import Item	Qty
UV Stabilizer Master Batch (containing not more than 20% UV Stabilizer) (containing 80% of Polypropylene)		20MT	UV Stabilizer	4MT
			Polypropylene	16MT
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

504	Case No.:5/9/83-ALC1/2019	Party Name:AGROW ALLIED VENTURES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00611/AM20/	RLA File :05/23/040/00383/AM20/	Lic.No/Date:0510413240 07.01.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

505	Case No.:7/9/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00613/AM20/	RLA File :08/24/040/00319/AM20/	Lic.No/Date:0810146942 07.01.2020	Defer Date:05.06.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 05.06.2020.			

506	Case No.:8/9/83-ALC1/2019	Party Name:VIKING SPIRITS	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Transferred to concerned RA
	HQ File :01/83/050/00614/AM20/	RLA File :06/24/040/00081/AM20/	Lic.No/Date:0610039395 07.01.2020	Defer Date:
	Decision : The Committee considered the case as per the agenda and decided that in compliance with the Policy Circular No.05 (RE-2013)/2009-2014 dated 14.08.2013 and Policy Circular No.12/2015-20 dated 28.08.2018. Regional Authorities (RAs) concerned may examine for redemption the advance authorization (whether issued under Para 4.07 of HBP or otherwise) based on the Sample Analysis Report (SAR) furnished by Spice Board, Cochin. Further decided that applicant may also take up the matter with RA concerned. Hence, the case is disposed off. In case of any issue RA to revert to Hqrs. NC-4.			

507	Case No.:6/9/83-ALC1/2019	Party Name:PRADHAN INTERNATIONAL	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00612/AM20/	RLA File :07/24/040/00238/AM20/	Lic.No/Date:0710116000 08.01.2020	Defer Date:05.06.2020

Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 05.06.2020.

508	Case No.:9/9/83-ALC1/2019	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00615/AM20/	RLA File :05/24/040/00627/AM20/	Lic.No/Date:0510413245 08.01.2020	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The case is re-listed for 05.06.2020.			

509	Case No.:10/9/83-ALC1/2019	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00616/AM20/	RLA File :05/24/040/00628/AM20/	Lic.No/Date:0510413246 08.01.2020	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The case is re-listed for 05.06.2020.			

510	Case No.:11/9/83-ALC1/2019	Party Name:J.J.PLASTALLOY PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00617/AM20/	RLA File :15/24/040/00006/AM20/	Lic.No/Date:1510022203 08.01.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

511	Case No.:12/9/83-ALC1/2019	Party Name:MESO CARBON INDIA PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00618/AM20/	RLA File :08/24/040/00328/AM20/	Lic.No/Date:0810146961 08.01.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

512	Case No.:13/9/83-ALC1/2019	Party Name:ACRYSIL LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00619/AM20/	RLA File :03/94/040/00842/AM20/	Lic.No/Date:0310833997 08.01.2020	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 05.06.2020.			

513	Case No.:14/9/83-ALC1/2019	Party Name:SENSIENT INDIA PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Transferred to concerned section
	HQ File	RLA File	Lic.No/Date:0310834001	Defer Date:

:01/83/050/00620/AM20/	:03/95/040/00978/AM20/	08.01.2020	
Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-VI as items seems to be under Food Category. Hence, the case stands disposed of.			

514	Case No.:15/9/83-ALC1/2019	Party Name:CAMBAY FOODPAC LLP	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00621/AM20/	RLA File :52/24/040/00060/AM20/	Lic.No/Date:5210043295 08.01.2020	Defer Date:05.06.2020
Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.				

515

Case No.:16/9/83-ALC1/2019	Party Name:FG GLASS INDUSTRIES PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
HQ File :01/83/050/00622/AM20/	RLA File :03/94/040/00838/AM20/	Lic.No/Date:0310834028 09.01.2020	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Qty	Import Item	Qty
Multi walled Insulated glass (Double Layered Safety Glass Insulated)	19000Sq.Metre	Reflective Float Glass of 6 mm thickness	1.08Sq.mt /Sq.mt content contained in export product
		clear Float Glass of 6 mm thickness	1.08Sq.mt /Sq.mt content contained in export product
		Aluminium spacer thickness 6 mm to 25 mm	1.02 Metre/Metre content contained in export product
		Silicone Sealants	126.67gm per meter of net content of spacer used or applied quantity whichever is less
		Butyl Sealants (Primary sealant)	10.67gm per meter of net content of spacer used or applied quantity whichever is less
		Molecular sieves	3.84gm per meter of net content of spacer used or applied quantity whichever is less
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

516	Case No.:17/9/83-ALC1/2019	Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00623/AM20/	RLA File :03/95/040/00972/AM20/	Lic.No/Date:0310834030 09.01.2020	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			
517	Case No.:18/9/83-ALC1/2019	Party Name:DOLPHIN POLYFILL PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00624/AM20/	RLA File :24/24/040/00041/AM20/	Lic.No/Date:2410042969 09.01.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			
518	Case No.:19/9/83-ALC1/2019	Party Name:GREENLAM INDUSTRIES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00625/AM20/	RLA File :05/23/040/00394/AM20/	Lic.No/Date:0510413267 09.01.2020	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 05.06.2020.			
519	Case No.:20/9/83-ALC1/2019	Party Name:RAVINDRA HERAEUS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00626/AM20/	RLA File :05/24/040/00549/AM20/	Lic.No/Date:0510413272 09.01.2020	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 05.06.2020.			
520	Case No.:21/9/83-ALC1/2019	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00627/AM20/	RLA File :05/23/040/00385/AM20/	Lic.No/Date:0510413274 09.01.2020	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
SCENTED WAX CANDLES IN ASSORTED COLOURS, SIZES AND SHAPES HANDICRAFT WAX CANDLES	1Kg	PARAFFIN WAX	0.805Kg
		STEARIC ACID	0.140Kg
		MICRO CRYSTALLINE WAX	0.025Kg
		FRAGRANCE	0.03Kg subject to 8% of FOB value
		WICKS	0.002Kg
		COLOUR	0.002Kg
		LIGHT STABILIZER/CYA SORB/RICHVIN/CS STABILIZER	0.006Kg

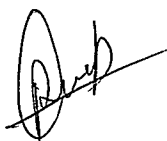
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

521	Case No.:22/9/83-ALC1/2019	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00628/AM20/	RLA File :05/24/040/00638/AM20/	Lic.No/Date:0510413281 10.01.2020	Defer Date:05.06.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The case is re-listed for 05.06.2020.				

522	Case No.:23/9/83-ALC1/2019	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00629/AM20/	RLA File :56/24/040/00029/AM20/	Lic.No/Date:5610005779 10.01.2020	Defer Date:05.06.2020
Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.				

523	Case No.:24/9/83-ALC1/2019	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00630/AM20/	RLA File :03/95/040/00986/AM20/	Lic.No/Date:0310834084 13.01.2020	Defer Date:05.06.2020
Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.				

524	Case No.:25/9/83-ALC1/2019	Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00631/AM20/	RLA File :03/95/040/00971/AM20/	Lic.No/Date:0310834085 13.01.2020	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as				



applied for by the firm .

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

525	Case No.:26/9/83-ALC1/2019	Party Name:SYNDICATE EXPORTS P.LTD,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00632/AM20/	RLA File :32/24/040/00103/AM20/	Lic.No/Date:3210079346 13.01.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

526	Case No.:27/9/83-ALC1/2019	Party Name:BLS POLYMERS LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00633/AM20/	RLA File :05/23/040/00330/AM20/	Lic.No/Date:0510413313 13.01.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

527	Case No.:30/9/83-ALC1/2019	Party Name:KIRI INDUSTRIES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00636/AM20/	RLA File :08/24/040/00336/AM20/	Lic.No/Date:0810146987 13.01.2020	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The case is re-listed for 05.06.2020.			

528	Case No.:31/9/83-ALC1/2019	Party Name:SHITAL INDUSTRIES PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00637/AM20/	RLA File :08/24/040/00327/AM20/	Lic.No/Date:0810146988 13.01.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

529	Case No.:28/9/83-ALC1/2019	Party Name:GLOBUS INTERNATIONAL COATERS PVT. LTD,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00634/AM20/	RLA File :03/94/040/00837/AM20/	Lic.No/Date:0310834129 14.01.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

530	Case No.:29/9/83-ALC1/2019	Party Name:VEDANT DYESTUFFS INTERMEDIATES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00635/AM20/	RLA File :03/95/040/00998/AM20/	Lic.No/Date:0310834139 14.01.2020	Defer Date:05.06.2020

Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 05.06.2020.

531	Case No.:32/9/83-ALC1/2019	Party Name:SYNTHITE INDUSTRIES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00638/AM20/	RLA File :10/24/040/00086/AM20/	Lic.No/Date:1010060366 14.01.2020	Defer Date:05.06.2020
Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.				

532	Case No.:33/9/83-ALC1/2019	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00639/AM20/	RLA File :05/24/040/00661/AM20/	Lic.No/Date:0510413336 15.01.2020	Defer Date:05.06.2020
Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.				

533	Case No.:34/9/83-ALC1/2019	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00640/AM20/	RLA File :06/24/040/00083/AM20/	Lic.No/Date:0610039407 16.01.2020	Defer Date:05.06.2020
Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.				

534	Case No.:35/9/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00641/AM20/	RLA File :02/24/040/00162/AM20/	Lic.No/Date:0210209683 16.01.2020	Defer Date:05.06.2020
Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 05.06.2020.				

535	Case No.:36/9/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00642/AM20/	RLA File :02/24/040/00163/AM20/	Lic.No/Date:0210209684 16.01.2020	Defer Date:05.06.2020
Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 05.06.2020.				

536	Case No.:37/9/83-ALC1/2019	Party Name:SENSIENT INDIA PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Transferred to concerned section
	HQ File :01/83/050/00643/AM20/	RLA File :03/95/040/01009/AM20/	Lic.No/Date:0310834271 17.01.2020	Defer Date:
Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-VI as items seems to be under Food Category. Hence, the case stands disposed of.				

537	Case No.:38/9/83-ALC1/2019	Party Name:SUPERMINT EXPORTS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00644/AM20/	RLA File :05/24/040/00671/AM20/	Lic.No/Date:0510413368 17.01.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

538

Case No.:39/9/83-ALC1/2019	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
HQ File :01/83/050/00645/AM20/	RLA File :09/24/040/00545/AM19/	Lic.No/Date:0910068377 17.01.2020	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Qty	Import Item	Qty
THIFLUZAMIDE TECHNICAL Solid	1Kg	ETHYL 4,4,4-TRIFLUORO ACETO ACETATE Liquid	0.560Kg
		THIOACETAMIDE Solid	0.226Kg
		4, TRIFLUORO METHOXY ANILINE-4TFMA Liquid	0.566Kg
		ACETONITRILE Liquid	1.52Kg
		BROMINE LIQUID	1.022Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

539	Case No.:40/9/83-ALC1/2019	Party Name:GANGA RASAYANIE PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00646/AM20/	RLA File :03/94/040/00815/AM20/	Lic.No/Date:0310834292 17.01.2020	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 05.06.2020.			

540	Case No.:41/9/83-ALC1/2019	Party Name:GLOBUS INTERNATIONAL COATERS PVT. LTD,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00647/AM20/	RLA File :03/94/040/00857/AM20/	Lic.No/Date:0310834295 17.01.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

541	Case No.:42/9/83-ALC1/2019	Party Name:TARAK CHEMICALS LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00648/AM20/	RLA File :34/24/040/00314/AM20/	Lic.No/Date:3410045797 17.01.2020	Defer Date:

Decision: The committee considered the case as per agenda and decided to ratify the norms (without wastage) as applied for by the firm.				
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

542	Case No.:43/9/83-ALC1/2019	Party Name: BANARAS BEADS LIMITED	Meet No/Date: 9/83-ALC1/2019 26.02.2020	Status: Case Deferred
	HQ File :01/83/050/00649/AM20/	RLA File :15/24/040/00009/AM20/	Lic.No/Date: 1510022206 22.01.2020	Defer Date: 05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 05.06.2020.			

543	Case No.:44/9/83-ALC1/2019	Party Name: AGRO LIFE SCIENCE CORPORATION	Meet No/Date: 9/83-ALC1/2019 26.02.2020	Status: Case Deferred
	HQ File :01/83/050/00650/AM20/	RLA File :02/24/040/00166/AM20/	Lic.No/Date: 0210209704 22.01.2020	Defer Date: 05.06.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H alongwith data called for as per DGFT. P.H Letter and D/L to be issued. The case is re-listed for 05.06.2020.			

544	Case No.:46/9/83-ALC1/2019	Party Name: ARCL ORGANICS LIMITED	Meet No/Date: 9/83-ALC1/2019 26.02.2020	Status: Case Deferred
	HQ File :01/83/050/00652/AM20/	RLA File :02/24/040/00171/AM20/	Lic.No/Date: 0210209713 24.01.2020	Defer Date: 05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

545	Case No.:47/9/83-ALC1/2019	Party Name: BOS NATURAL FLAVORS PVT. LTD.	Meet No/Date: 9/83-ALC1/2019 26.02.2020	Status: Transferred to concerned RA
	HQ File :01/83/050/00653/AM20/	RLA File :10/24/040/00092/AM20/	Lic.No/Date: 1010060383 24.01.2020	Defer Date:
	Decision : The Committee considered the case as per the agenda and decided that in compliance with the Policy Circular No.05 (RE-2013)/2009-2014 dated 14.08.2013 and Policy Circular No.12/2015-20 dated 28.08.2018. Regional Authorities (RAs) concerned may examine for redemption the advance authorization (whether issued under Para 4.07 of HBP or otherwise) based on the Sample Analysis Report (SAR) furnished by Spice Board, Cochin. Further decided that applicant may also take up the matter with RA concerned. Hence, the case is disposed off. In case of any issue RA to revert to Hqrs. NC-4.			

546	Case No.:48/9/83-ALC1/2019	Party Name: INSECTICIDES INDIA LTD.	Meet No/Date: 9/83-ALC1/2019 26.02.2020	Status: Case Deferred
	HQ File :01/83/050/00654/AM20/	RLA File :03/94/040/00895/AM20/	Lic.No/Date: 0310834452 24.01.2020	Defer Date: 05.06.2020

Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.				
547	Case No.:49/9/83-ALC1/2019	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
	HQ File :01/83/050/00655/AM20/	RLA File :05/23/040/00412/AM20/	Lic.No/Date:0510413448 24.01.2020	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of DPIIT vide their U.O. dated 13.05.2020, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The minutes signed by Technical Authority have been placed at the end on this document. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			
548	Case No.:50/9/83-ALC1/2019	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00656/AM20/	RLA File :05/23/040/00413/AM20/	Lic.No/Date:0510413449 24.01.2020	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 05.06.2020.			
549	Case No.:51/9/83-ALC1/2019	Party Name:KRISHI RASAYAN	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00657/AM20/	RLA File :02/24/040/00168/AM20/	Lic.No/Date:0210209717 24.01.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			
550	Case No.:52/9/83-ALC1/2019	Party Name:VISHNU CHEMICALS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00658/AM20/	RLA File :09/24/040/00463/AM20/	Lic.No/Date:0910068417 27.01.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			
551	Case No.:53/9/83-ALC1/2019	Party Name:MERIT POLYPLAST	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00659/AM20/	RLA File :03/95/040/01029/AM20/	Lic.No/Date:0310834491 27.01.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

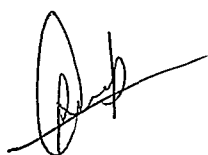
552	Case No.:54/9/83-ALC1/2019	Party Name:AICA LAMINATES INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00660/AM20/	RLA File :05/23/040/00414/AM20/	Lic.No/Date:0510413461 27.01.2020	Defer Date:05.06.2020
	Decision : Case is deferred report awaited from concerned RA. The case is relisted on 05.06.2020.			

553	Case No.:55/9/83-ALC1/2019	Party Name:BHUKHANVALA INDUSTRIES PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved							
	HQ File :01/83/050/00661/AM20/	RLA File :03/94/040/00920/AM20/	Lic.No/Date:0310834505 28.01.2020	Defer Date:							
	Decision : The committee considered the case as per agenda and decided to ratify the norms (with 1% wastage) as under:-										
	<table><tr><td>Export Item</td><td>Qty</td><td>Import Item</td><td>Qty</td></tr><tr><td>Boron Carbide Sintered Granules Vajrbor S1000276</td><td>9.072MT</td><td>Boron Carbide Crude Lumps</td><td>9.162MT</td></tr></table>				Export Item	Qty	Import Item	Qty	Boron Carbide Sintered Granules Vajrbor S1000276	9.072MT	Boron Carbide Crude Lumps
Export Item	Qty	Import Item	Qty								
Boron Carbide Sintered Granules Vajrbor S1000276	9.072MT	Boron Carbide Crude Lumps	9.162MT								
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.											

554	Case No.:56/9/83-ALC1/2019	Party Name:STYLAM INDUSTRIES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00662/AM20/	RLA File :30/24/040/00117/AM20/	Lic.No/Date:3010105018 28.01.2020	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 05.06.2020.			

555	Case No.:57/9/83-ALC1/2019	Party Name:STYLAM INDUSTRIES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00663/AM20/	RLA File :30/24/040/00118/AM20/	Lic.No/Date:3010105019 28.01.2020	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 05.06.2020.			

556	Case No.:58/9/83-ALC1/2019	Party Name:DETPAK INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00664/AM20/	RLA File :03/94/040/00916/AM20/	Lic.No/Date:0310834516 28.01.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			



557	Case No.:59/9/83-ALC1/2019	Party Name:INDIA GELATINE & CHEMICALS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Rejected
	HQ File :01/83/050/00665/AM20/	RLA File :03/94/040/00921/AM20/	Lic.No/Date:0310834518 29.01.2020	Defer Date:
	Decision : The committee considered as per agenda & decided to reject the case as the item of import and export are same.			

558	Case No.:60/9/83-ALC1/2019	Party Name:DARSHAN INTERNATIONAL,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00666/AM20/	RLA File :07/24/040/00235/AM20/	Lic.No/Date:0710116084 29.01.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

559	Case No.:61/9/83-ALC1/2019	Party Name:UNITED CHEMIE PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00667/AM20/	RLA File :08/24/040/00358/AM20/	Lic.No/Date:0810147114 30.01.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

560	Case No.:62/9/83-ALC1/2019	Party Name:KIRI INDUSTRIES LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00668/AM20/	RLA File :08/24/040/00359/AM20/	Lic.No/Date:0810147128 30.01.2020	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The case is re-listed for 05.06.2020.			

561	Case No.:63/9/83-ALC1/2019	Party Name:CRYSTAL CROP PROTECTION LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00669/AM20/	RLA File :05/23/040/00416/AM20/	Lic.No/Date:0510413484 30.01.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

562	Case No.:64/9/83-ALC1/2019	Party Name:INTERNATIONAL TRADERS.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00670/AM20/	RLA File :03/94/040/00926/AM20/	Lic.No/Date:0310834563 30.01.2020	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 05.06.2020.			

563	Case No.:65/9/83-ALC1/2019	Party Name:RAJSHA CHEMICALS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00671/AM20/	RLA File :34/24/040/00345/AM20/	Lic.No/Date:3410045839 31.01.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

564	Case No.:66/9/83-ALC1/2019	Party Name:INTERNATIONAL TRADERS.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00672/AM20/	RLA File :03/94/040/00925/AM20/	Lic.No/Date:0310834567 31.01.2020	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 05.06.2020.			

565	Case No.:67/9/83-ALC1/2019	Party Name:TEX YEAR INDUSTRIAL ADHESIVES PVT. LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00673/AM20/	RLA File :03/95/040/01054/AM20/	Lic.No/Date:0310834575 31.01.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

566	Case No.:68/9/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00674/AM20/	RLA File :02/24/040/00174/AM20/	Lic.No/Date:0210209734 31.01.2020	Defer Date:05.06.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H alongwith data called for as per DGFT. P.H Letter and D/L to be issued. The case is re-listed for 05.06.2020.			

567	Case No.:69/9/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00675/AM20/	RLA File :02/24/040/00175/AM20/	Lic.No/Date:0210209735 31.01.2020	Defer Date:05.06.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 05.06.2020.			

568	Case No.:70/9/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00676/AM20/	RLA File :02/24/040/00176/AM20/	Lic.No/Date:0210209736 31.01.2020	Defer Date:05.06.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 05.06.2020.			

569	Case No.:72/9/83-ALC1/2019	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00678/AM20/	RLA File :03/95/040/01041/AM20/	Lic.No/Date:0310834592 03.02.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			
570	Case No.:73/9/83-ALC1/2019	Party Name:AGROW ALLIED VENTURES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00679/AM20/	RLA File :05/23/040/00420/AM20/	Lic.No/Date:0510413511 03.02.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			
571	Case No.:74/9/83-ALC1/2019	Party Name:ORIYON NATURAL FLAVOURS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Transferred to concerned RA
	HQ File :01/83/050/00680/AM20/	RLA File :10/24/040/00096/AM20/	Lic.No/Date:1010060389 04.02.2020	Defer Date:
	Decision : The Committee considered the case as per the agenda and decided that in compliance with the Policy Circular No.05 (RE-2013)/2009-2014 dated 14.08.2013 and Policy Circular No.12/2015-20 dated 28.08.2018. Regional Authorities (RAs) concerned may examine for redemption the advance authorization (whether issued under Para 4.07 of HBP or otherwise) based on the Sample Analysis Report (SAR) furnished by Spice Board, Cochin. Further decided that applicant may also take up the matter with RA concerned. Hence, the case is disposed off. In case of any issue RA to revert to Hqrs. NC-4.			
572	Case No.:75/9/83-ALC1/2019	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00681/AM20/	RLA File :03/95/040/01066/AM20/	Lic.No/Date:0310834679 06.02.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			
573	Case No.:76/9/83-ALC1/2019	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00682/AM20/	RLA File :03/95/040/01059/AM20/	Lic.No/Date:0310834680 06.02.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			
574	Case No.:77/9/83-ALC1/2019	Party Name:SAINT-GOBAIN INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00683/AM20/	RLA File :04/24/040/00174/AM20/	Lic.No/Date:0410166506 06.02.2020	Defer Date:05.06.2020

Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 05.06.2020.

575	Case No.:78/9/83-ALC1/2019	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00684/AM20/	RLA File :06/24/040/00088/AM20/	Lic.No/Date:0610039435 06.02.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

576	Case No.:79/9/83-ALC1/2019	Party Name:BANARAS BEADS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00685/AM20/	RLA File :15/24/040/00010/AM20/	Lic.No/Date:1510022208 06.02.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

577	Case No.:80/9/83-ALC1/2019	Party Name:ALPS CHEMICALS PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00686/AM20/	RLA File :08/24/040/00367/AM20/	Lic.No/Date:0810147185 06.02.2020	Defer Date:05.06.2020
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The case is re-listed for 05.06.2020.			

578	Case No.:81/9/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00687/AM20/	RLA File :08/24/040/00044/AM20/	Lic.No/Date:0810147187 06.02.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

579	Case No.:82/9/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00688/AM20/	RLA File :08/24/040/00269/AM20/	Lic.No/Date:0810147197 07.02.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

580	Case No.:83/9/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00689/AM20/	RLA File :08/24/040/00305/AM20/	Lic.No/Date:0810147200 07.02.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

581	Case No.:84/9/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00690/AM20/	RLA File :08/24/040/00332/AM20/	Lic.No/Date:0810147201 07.02.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

582	Case No.:85/9/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00691/AM20/	RLA File :08/24/040/00344/AM20/	Lic.No/Date:0810147202 07.02.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

583	Case No.:86/9/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00692/AM20/	RLA File :08/24/040/00349/AM19/	Lic.No/Date:0810147203 07.02.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

584	Case No.:87/9/83-ALC1/2019	Party Name:SPOTON COATINGS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00693/AM20/	RLA File :52/24/040/00067/AM20/	Lic.No/Date:5210043325 10.02.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

585	Case No.:88/9/83-ALC1/2019	Party Name:ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00694/AM20/	RLA File :07/24/040/00265/AM20/	Lic.No/Date:0710116110 11.02.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

586	Case No.:89/9/83-ALC1/2019	Party Name:SRI VIJAYALAKSHMI AGARBATHI WORKS	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00695/AM20/	RLA File :07/24/040/00260/AM20/	Lic.No/Date:0710116111 11.02.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

587	Case No.:90/9/83-ALC1/2019	Party Name:PARIKH ENTERPRISES PVT. LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00696/AM20/	RLA File :08/24/040/00370/AM20/	Lic.No/Date:0810147220 11.02.2020	Defer Date:05.06.2020
Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.				

588	Case No.:91/9/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00697/AM20/	RLA File :02/24/040/00181/AM20/	Lic.No/Date:0210209752 11.02.2020	Defer Date:05.06.2020
Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 05.06.2020.				

589	Case No.:92/9/83-ALC1/2019	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00698/AM20/	RLA File :03/94/040/00933/AM20/	Lic.No/Date:0310834789 11.02.2020	Defer Date:05.06.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing comments. The case is re-listed for 05.06.2020.				

590	Case No.:93/9/83-ALC1/2019	Party Name:HERANBA INDUSTRIES LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00699/AM20/	RLA File :03/94/040/00735/AM20/	Lic.No/Date:0310834791 11.02.2020	Defer Date:05.06.2020
Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.				

591	Case No.:94/9/83-ALC1/2019	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00700/AM20/	RLA File :02/24/040/00182/AM20/	Lic.No/Date:0210209753 11.02.2020	Defer Date:05.06.2020
Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 05.06.2020.				

592	Case No.:95/9/83-ALC1/2019	Party Name:CALLISONS FLAVORS (INDIA) PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00701/AM20/	RLA File :31/83/040/00147/AM20/	Lic.No/Date:3110067683 12.02.2020	Defer Date:05.06.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. D/L				

raised by TE. Letter to be issued. The case is re-listed for 05.06.2020.

593	Case No.:96/9/83-ALC1/2019	Party Name:AGROW ALLIED VENTURES PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00702/AM20/	RLA File :05/23/040/00440/AM20/	Lic.No/Date:0510413594 12.02.2020	Defer Date:05.06.2020
Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.				

594	Case No.:97/9/83-ALC1/2019	Party Name:SRI AYYAPPAN FINE ARTS	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00703/AM20/	RLA File :32/24/040/00116/AM20/	Lic.No/Date:3210079398 12.02.2020	Defer Date:05.06.2020
Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.				

595	Case No.:98/9/83-ALC1/2019	Party Name:PARIKH ENTERPRISES PVT. LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00704/AM20/	RLA File :08/24/040/00373/AM20/	Lic.No/Date:0810147227 12.02.2020	Defer Date:05.06.2020
Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.				

596	Case No.:99/9/83-ALC1/2019	Party Name:GRASIM INDUSTRIES LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00705/AM20/	RLA File :34/24/040/00350/AM20/	Lic.No/Date:3410045869 12.02.2020	Defer Date:05.06.2020
Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.				

597	Case No.:100/9/83-ALC1/2019	Party Name:ASTEC LIFESCIENCES LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00706/AM20/	RLA File :03/94/040/00952/AM20/	Lic.No/Date:0310834831 13.02.2020	Defer Date:05.06.2020
Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.				

598	Case No.:101/9/83-ALC1/2019	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00707/AM20/	RLA File :03/94/040/00963/AM20/	Lic.No/Date:0310834836 13.02.2020	Defer Date:05.06.2020
Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.				

599	Case No.:102/9/83-ALC1/2019	Party Name:ACCRA PAC (INDIA) PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00708/AM20/	RLA File :03/94/040/00854/AM20/	Lic.No/Date:0310834838 13.02.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			
600	Case No.:103/9/83-ALC1/2019	Party Name:KALPAKA CHEMICALS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00709/AM20/	RLA File :32/24/040/00117/AM20/	Lic.No/Date:3210079404 14.02.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			
601	Case No.:104/9/83-ALC1/2019	Party Name:KALPAKA CHEMICALS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00710/AM20/	RLA File :32/24/040/00122/AM20/	Lic.No/Date:3210079405 14.02.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			
602	Case No.:105/9/83-ALC1/2019	Party Name:KALPAKA CHEMICALS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00711/AM20/	RLA File :32/24/040/00125/AM20/	Lic.No/Date:3210079406 14.02.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			
603	Case No.:106/9/83-ALC1/2019	Party Name:KALPAKA CHEMICALS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00712/AM20/	RLA File :32/24/040/00118/AM20/	Lic.No/Date:3210079407 14.02.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			
604	Case No.:107/9/83-ALC1/2019	Party Name:KALPAKA CHEMICALS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00713/AM20/	RLA File :32/24/040/00119/AM20/	Lic.No/Date:3210079408 14.02.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

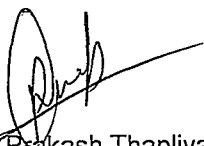
605	Case No.:108/9/83-ALC1/2019	Party Name:KALPAKA CHEMICALS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00714/AM20/	RLA File :32/24/040/00121/AM20/	Lic.No/Date:3210079409 14.02.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			
606	Case No.:112/9/83-ALC1/2019	Party Name:KALPAKA CHEMICALS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00718/AM20/	RLA File :32/24/040/00120/AM20/	Lic.No/Date:3210079410 14.02.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			
607	Case No.:113/9/83-ALC1/2019	Party Name:KALPAKA CHEMICALS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00719/AM20/	RLA File :32/24/040/00124/AM20/	Lic.No/Date:3210079411 14.02.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			
608	Case No.:114/9/83-ALC1/2019	Party Name:KALPAKA CHEMICALS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00720/AM20/	RLA File :32/24/040/00123/AM20/	Lic.No/Date:3210079412 14.02.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			
609	Case No.:109/9/83-ALC1/2019	Party Name:BODAL CHEMICALS LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00715/AM20/	RLA File :08/24/040/00362/AM20/	Lic.No/Date:0810147240 17.02.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			
610	Case No.:110/9/83-ALC1/2019	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00716/AM20/	RLA File :08/24/040/00368/AM20/	Lic.No/Date:0810147241 17.02.2020	Defer Date:05.06.2020
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.			

611	Case No.:111/9/83-ALC1/2019	Party Name:HERANBA INDUSTRIES LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred							
	HQ File :01/83/050/00717/AM20/	RLA File :03/94/040/00530/AM20/	Lic.No/Date:0310834900 17.02.2020	Defer Date:05.06.2020							
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.										
612	Case No.:115/9/83-ALC1/2019	Party Name:REGENCY CHEMICALS	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred							
	HQ File :01/83/050/00721/AM20/	RLA File :07/24/040/00270/AM20/	Lic.No/Date:0710116133 17.02.2020	Defer Date:05.06.2020							
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. The case is re-listed for 05.06.2020.										
613	Case No.:116/9/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred							
	HQ File :01/83/050/00722/AM20/	RLA File :05/24/040/00726/AM20/	Lic.No/Date:0510413642 18.02.2020	Defer Date:05.06.2020							
	Decision : Letter for hard copy to be issued. The case is relisted on 05.06.2020.										
614	Case No.:117/9/83-ALC1/2019	Party Name:KRISHI RASAYAN EXPORTS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred							
	HQ File :01/83/050/00723/AM20/	RLA File :02/24/040/00184/AM20/	Lic.No/Date:0210209773 18.02.2020	Defer Date:05.06.2020							
	Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. D/L raised by TE. Letter to be issued. The case is re-listed for 05.06.2020.										
615	Case No.:118/9/83-ALC1/2019	Party Name:KRISHI RASAYAN EXPORTS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved							
	HQ File :01/83/050/00724/AM20/	RLA File :02/24/040/00185/AM20/	Lic.No/Date:0210209774 18.02.2020	Defer Date:							
	Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-										
	<table><tr><td>Export Item</td><td>Qty</td><td>Import Item</td><td>Qty</td></tr><tr><td>Imidacloprid 35 SC w/v</td><td>1Litre</td><td>IMIDACLOPRID 96% TECHNICAL</td><td>0.352Kg</td></tr></table>				Export Item	Qty	Import Item	Qty	Imidacloprid 35 SC w/v	1Litre	IMIDACLOPRID 96% TECHNICAL
Export Item	Qty	Import Item	Qty								
Imidacloprid 35 SC w/v	1Litre	IMIDACLOPRID 96% TECHNICAL	0.352Kg								
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.											

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Case No.:119/9/83-ALC1/2019	Party Name:KRISHI RASAYAN EXPORTS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Approved
HQ File :01/83/050/00725/AM20/	RLA File :02/24/040/00186/AM20/	Lic.No/Date:0210209775 18.02.2020	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Qty	Import Item	Qty
Imidacloprid 35 SC w/v	1Litre	IMIDACLOPRID 96% TECHNICAL	0.352Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

617	Case No.:120/9/83-ALC1/2019	Party Name:GRAM TARANG FOODS PRIVATE LIMITED,	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Transferred to concerned RA
	HQ File :01/83/050/00726/AM20/	RLA File :26/24/040/00017/AM20/	Lic.No/Date:2610012905 19.02.2020	Defer Date:
	Decision : The Committee considered the case as per the agenda and decided that in compliance with the Policy Circular No.05 (RE-2013)/2009-2014 dated 14.08.2013 and Policy Circular No.12/2015-20 dated 28.08.2018. Regional Authorities (RAs) concerned may examine for redemption the advance authorization (whether issued under Para 4.07 of HBP or otherwise) based on the Sample Analysis Report (SAR) furnished by Spice Board, Cochin. Further decided that applicant may also take up the matter with RA concerned. Hence, the case is disposed off. In case of any issue RA to revert to Hqrs. NC-4.			



Date:19.03.2020
Place:New Delhi

Pradeep Prakash Thapliyal
Foreign Trade Development Officer



Email

42

9/83
425

pp.thapliyal@nic.in

AA- Charminar- case no. 425 meeting no. 9**From :** nand.lal <nand.lal@nic.in>

Wed, May 13, 2020 11:03 AM

Subject : AA- Charminar- case no. 425 meeting no. 9**To :** Pradeep Prakash Thapliyal
<pp.thapliyal@nic.in>, Hardeep Singh
<hardeep.singh@nic.in>

Case no. 425 of Meeting No. 9

Please find case approved in the past with same export and import items allowing 5% wastage.

No.7/320/2015-TSW
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW Section)
.....

ject : Advance authorization for the export of CAF Jointing Sheets containing min.40% Asbestos -
M/s Charminar Jointings Pvt. Ltd.

Ref : DGFT UO. No.01/83/50/454/AM-16/DES-IV

Adv. Auth. No. 0510394041 dt. 30-04-2015

The case has been examined and in the past meetings no.26/2013-14 and 10/2014-15, the norms were recommended for the same item of export, accordingly, following norms are recommended:-

t: CAF Jointing Sheets Containing Min. 40% Asbestos**Quantity : 1 MT****Import Items:**

Sl. No.	Item Description	Quantity recommended
1.	Raw Asbestos (Chrysotile)	0.40 MT
2.	Synthetic Rubber, NBR with different grades	0.126 MT

(NAND LAL)
Consultant

AA-0310833374 SMI

From : nand.lal <nand.lal@nic.in>

Wed, May 13, 2020 11:39 AM

Subject : AA-0310833374 SMI

To : Pradeep Prakash Thapliyal <pp.thapliyal@nic.in>

The case is in order, and may be ratified as applied for, however add the description in bracket against Export Item--- (using Thermal transfer Paper).

CASE NO.429

HQ File Number	: 01/83/050/00526/AM20/ Dated:14.12.2019
RLA File Number	: 03/95/040/00897/AM20/ Dated:10.12.2019
Licence Number	: 0310833374 Dated:12.12.2019
Office of Issue	: Office of Jt. Director General of Foreign Trade Mumbai
IEC	: 0303072687
Name	: SMI COATED PRODUCTS PVT. LTD.
Address	: 51, SHIVSHAKTI INDL. ESTATE, OPP., MITTAL ESTATE, A.K.ROAD, ANDHERI E MUMBAI,MAHARASHTRA
PIN	: 400059
Type of Licence	: Advance Licence with AU Condition
Application Basis	: Export Order
Status of Exporter	: Manufacturer Exporter
Exporter Type	: Private Limited
Export Product Group	: CHEMICAL AND ALLIED PRODUCTS
CIF Value of the Licence	: Rs. 57,232,000.00 US\$ 784,000.00
CIF FCC	: 784,000.00 US Dollars
FOB Value	: Rs. 66,138,000.00 US\$ 906,000.00
FOB FCC	: 906,000.00 US Dollars

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	48114100	62/0- Self Adhesive Paper (153 gsm +/- 10%)	3000000.000	Sq. meter		

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
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44

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929

1	48099000	Thermal Transfer paper (75 GSM +/- 10%) Adhesive (100% Solid) (Rubber Based Hot melt) Glassine Paper (60 gsm +/- 10%)	3120000.000	Sq. meter	24,090,000.00	330,000.00 US Dollars	7,467,900.00	Value & Qty
2	35069190		60000.000	K.G	15,330,000.00	210,000.00 US Dollars	4,752,300.00	Value & Qty
3	48064010		3120000.000	Sq. meter	17,812,000.00	244,000.00 US Dollars	5,521,720.00	Value & Qty
Total					57,232,000.00	784,000.00		

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9/83
430

AA- SMI case no. 430

From : nand.lal <nand.lal@nic.in>

Wed, May 13, 2020 11:43 AM

Subject : AA- SMI case no. 430

To : Pradeep Prakash Thapliyal <pp.thapliyal@nic.in>

case no. 430

As applied for, however add against EXPORT ITEM IN BRACKET (using Thermal Transfer paper)

CASE NO.430

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)		
1	48114100	62/0- Self Adhesive Paper (148 gsm +/- 10%)	3000000.000	Sq. meter				
Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	48119099	Thermal Paper in Jumbo Roll (70 GSM +/- 10%)	3120000.000	Sq. meter	31,408,104.00	430,248.00 US Dollars	9,736,512.24	Value & Qty
2	35069190	Adhesive (100% Solid) (Rubber Based Hot melt)	60000.000	K.G	16,206,000.00	222,000.00 US Dollars	5,023,860.00	Value & Qty
3	48064010	Glassine Paper (60 gsm +/- 10%)	3120000.000	Sq. meter	18,469,000.00	253,000.00 US Dollars	5,725,390.00	Value & Qty
Total					66,083,104.00	905,248.00		

Sl.No	Export Sl.No	Import Sl.No	Qty	UOM	CIF In Rs	CIF In(Foreign Currency)
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469/83
430

1	1	1	3120000.000	Sq. meter	31408104.00	430248.00/US Dollars
2	1	2	60000.000	K.G	16206000.00	222000.00/US Dollars
3	1	3	3120000.000	Sq. meter	18469000.00	253000.00/US Dollars
Total					66,083,104.00	905,248.00

○ case no.433

47 9/83
 433

Subject: Application for Advance Licence for the export of Self Adhesive Paper - M/s Stic-On Papers Pvt Ltd.

In the past based on cue from SION A - 2866 the following norms were approved:

Export Item: Self Adhesive Paper (165 GSM $\pm$ 10%), Direct Thermal
 Quantity : 1 Sq. Mtr.

Import Items :

S.No.	Item sought to be imported Duty Free	Quantity recommended
1.	Relevant Thermal paper various grade 70 GSM $\pm$ 10% various widths	1.04 Sq mt
2.	Relevant Release Base Paper – Glassine – 60 GSM $\pm$ 10% various colours – various widths	1.04 Sq mt
3.	Adhesive (55% solid $\pm$ 10%) (Water Based)	0.042 kg.
4.	Silicon	Not allowed as no past consumption data is given and it is also not covered in SION

(NAND LAL)
 Consultant
 13.05.2020

9/83
439

48

From : nand.lal <nand.lal@nic.in>

Wed, May 13, 2020 12:18 PM

Subject : cas no. 439

To : Pradeep Prakash Thapliyal <pp.thapliyal@nic.in>

As applied for may be ratified, however, please add description against export item as under:

Calcium Carbonate - FMB / Filler Master Batch (Containing 20% Polypropylene and 80% calcium carbonate)

CASE NO.439

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	28365000	63/0- Calcium Carbonate - FMB / Filler Master Batch (Containing 20% Polypropylene)	1000.000	M.T	25500000.00	375000.00 US Dollars
Total					25,500,000.00	375,000.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39021000	Polypropylene	200.000	M.T	15,640,000.00	230,000.00 US Dollars	4,379,200.00	Qty
2	28365000	Calcium Carbonate	800.000	M.T	5,440,000.00	80,000.00 US Dollars	1,523,200.00	Qty
Total					21,080,000.00	310,000.00		
Sl.No	Export Sl.No	Import Sl.No	Qty	UOM	CIF In Rs	CIF In(Foreign Currency)		
1	1	1	200.000	M.T	15640000.00	230000.00/US Dollars		
2	1	2	800.000	M.T	5440000.00	80000.00/US Dollars		
Total					21,080,000.00	310,000.00		

49 9/83

440

Email

pp.thapliyal@nic.in

case no. 440**From :** nand.lal <nand.lal@nic.in>

Wed, May 13, 2020 12:21 PM

Subject : case no. 440**To :** Pradeep Prakash Thapliyal
<pp.thapliyal@nic.in>✓ May be ratified as applied for.**CASE NO.440**

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	32049000	63/0- Master Batch (Colour Master Batch/CMB) Containing - 50% LLDPE, 40% TiO2 and 10% Colour Pigments	250.000	M.T	41650000.00	612500.00 US Dollars
Total					41,650,000.00	612,500.00

16. Details of items sought to be imported duty free under the Authorisation

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39011010	LLDPE	125.000	M.T	9,775,000.00	143,750.00 US Dollars	2,639,250.00	Qty
2	28230010	Titanium Dioxide	100.000	M.T	17,680,000.00	260,000.00 US Dollars	5,480,800.00	Qty
3	32049000	Colour Pigments	25.000	M.T	8,500,000.00	125,000.00 US Dollars	2,295,000.00	Qty
Total					35,955,000.00	528,750.00		



$$\frac{50}{9/83}$$
$$\frac{440}{}$$

Email

pp.thapliyal@nic.in

case no. 466

From : nand.lal <nand.lal@nic.in>

Wed, May 13, 2020 12:52 PM

Subject : case no. 466

To : Pradeep Prakash Thapliyal
<pp.thapliyal@nic.in>

May be ratified as applied for, however, against export item add in bracket----
(using COATED PAPER)

CASE NO.466

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	48114100	62/0- SELF ADHESIVE PAPER 145 GSM + / -10%	961538.460	Sq. meter	18648000.00	259000.00 US Dollars
Total					18,648,000.00	259,000.00

16. Details of items sought to be imported duty free under the Authorisation

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	48101390	COATED PAPER IN JUMBO ROLLS (62 GSM + / - 10%)	1000000.000	Sq. meter	9,562,536.00	132,813.00 US Dollars	2,868,760.00	Qty
2	48064010	GLASSINE PAPER (60 GSM + / - 10%)	1000000.000	Sq. meter	5,667,840.00	78,720.00 US Dollars	1,700,352.00	Qty
Total					15,230,376.00	211,533.00		

16A. Export wise Import Item Details

Sl.No	Export Sl.No	Import Sl.No	Qty	UOM	CIF In Rs	CIF In(Foreign Currency)
1	1	1	1000000.000		9562536.00	132813.00/US Dollars

S-29/83466

				Sq. meter		
2	1	2	1000000.000	Sq. meter	5667840.00	78720.00/US Dollars
				Total	15,230,376.00	211,533.00



539183
547 ✓**From :** nand.lal <nand.lal@nic.in>

Wed, May 13, 2020 01:54 PM

Subject : AA=548 meeting no.9**To :** Pradeep Prakash Thapliyal <pp.thapliyal@nic.in>Case no. ~~548~~ 547 ✓

The case has been examined and the firm is exporting scented wax candle in assorted colours, sizes and shapes. Taking cue from K-159, following norms is recommended:-

Item : Scented Wax candles in assorted colours sizes and shapes handicraft wax candles

Quantity : 3,00,000 k.g.

Import Item :

S. No	Import Item	Quantity recommended per kg of export product
1.	Paraffin Wax wax	0.885 k.g.
2.	Stearic Acid Chemical	0.060 k.g.
3.	Micro Crystalline wax wax	0.025 k.g.
4.	Fragrance fragrance	0.03 k.g. (subject to 8% FOB value of export)
5.	Wicks wicks	0.002 k.g.
6.	Colour colour	0.002 k.g.
7.	Light stabilizer/cyasorb/richvin/CS stabilizer stabilizer	0.003 k.g.

8 POLYMER VYBAR/POLYBOOST/AC WAX 0.002 Kg
CHEMICALS